

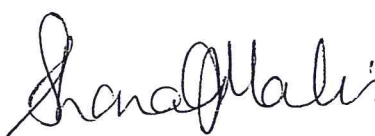
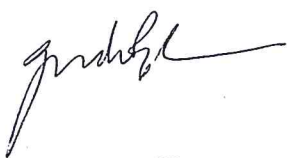

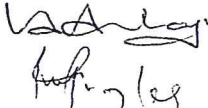
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/7/2016
NAME OF THE PETITIONER(S) : India Infrastructure Fund
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd
UNDER SECTION : 98(1) of Companies Act 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	Shana Malin	Advocate for Applicant	
②	Rajendran Raghavan	Counsel for India Bank	
③	J. DEV KSHNAAR M/s Shiva Kumar & Suresh	Counsel for Karaikal Port	
④	V. J. ARUL RAJ N. P. VINAY KUMAR	Adv. for Resp (Mang)	

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed time for making his submissions alongwith other connected matters. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)